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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.175/BB/20 17	-	For hearing (Part heard)	241 & 59	Dr. Madhukar G. Angur Vs. Sudhir Angur & Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

TO K. G. BUFF, MAIAH

Counsel for Respondent NO. 12 (ROC)

(1) K.S. BHEEMAIAH Counsel for Respondent NO. 12 (ROC)

(2). ANOV. P. NAWESH. Maguel.

AND V. RAWSITH SUMMAN SCOOLER POL

AND SHYAMSHAN V. JAN. 9400085432

3) ADV VARSHA. R. DYENGAR
APPEARING FOR MS. RENU Manh. R. Gype
adpalakrishnan, FOR
RESPONDENT NOS. 7 and 11 9986394523

4) B.G. Robil Kumas Jes Impleading applicant. Soil he 9845178571 Counsel for petitioner is present. Counsel for respondents is also present.

Heard the counsel for respondents in part.

For continuation, list it on 17.01.2018 at 3.00 p.m.

Counsel for impleading party informed the Tribunal that he has filed I.A. No.192/2017 to implead the employees.

Registry is directed to verify the I.A. and put up.

List it on 17.01.2017.

MEMBER (T)

MEMBER (J)